

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. C.P.(IB)-987(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

NAME OF THE PARTIES: - Phoenix Arc Private Limited
V/s
AMIT LUNKAD

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Shivani Bhandary appeared for the Petitioner/Applicant. None appeared for the Respondent/Personal Guarantor. The matter is likely to be settled amicably for which counsel for the Petitioner seeks two weeks' time. Time is granted. As requested by the counsel for the Petitioner, list this matter on **09.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)